

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-48/2017/3225/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Biswajit Chakraborty,  
District & Sessions Judge,  
Nagaon.

Dated Guwahati, the <sup>th</sup> 28 March, 2024.

Sub:- **Vehicle permission.**

Ref:- Your letter No. DJN/2060 dated 21.03.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **official vehicle permission at own cost on 21.03.2024**, as prayed for.

Yours faithfully,

*sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-48/2017/3226/A, dated , 28-03-2024**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**  
*[Signature]*